

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 135 of 2015 & IA No. 215 of 2015

Dated: 24th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**M/s Perfect Filaments Ltd. ... Appellant(s)
Versus
Joint Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Praveen Kumar

Counsel for the Respondent(s) : Mr. Raheel Kohli for R-1
Mr. Anand K. Ganesan for R.2

ORDER

The learned counsel for the appellant prays for and is granted two weeks time to file rejoinder and no more.

Post this matter for hearing on **06th April, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt